

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3050
ANSWERED ON:22.03.2005
USE OF RELIEF MATERIAL
Jagannath Dr. M.;Madhwaraj Smt. Manorama

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large portion of relief supplies especially garments from abroad, meant for tsunami victims has found its way to pavement markets in Delhi and other metros;
- (b) if so, the steps taken by the Government to check such activities;
- (c) whether the NGOs engaged in tsunami relief operations have alleged that a maze of bureaucratic procedures for securing compensation have frustrated the kith and kin of the victims;
- (d) if so, the details thereof;
- (e) the number of private bodies/trusts have set up fund collection mechanism for tsunami victims;
- (f) whether the receipts and disbursements by these fund-raising bodies are monitored/audited by the Registrar of Charities/Charity Commissioners; and
- (g) the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) & (b): No such reports have been received by the Ministry of Home Affairs so far.
- (c) & (d): No such allegations have been received so far. The Government of India has announced the `Rajiv Gandhi Rehabilitation Package for Tsunami affected areas` and the affected people are entitled for relief as per the norms and the package.
- (e), (f) & (g): The NGOs are not required to intimate the Ministry of Home Affairs about the funds or material collected by them and the utilization thereof. These organizations are required to file their accounts and or returns to the appropriate authorities where these are registered.